

PENDENCY / ARREARS IN THE STATE OF WEST BENGAL
FOR THE MONTH OF JANUARY, 2016

HIGH COURT

Sl No.	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
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SUBORDINATE COURTS

Sl No.	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	13,465	34,672	48,137	424	1,907	2,331	286	1,788	2,074	13,603	34,791	48,394	1.02% increase	0.34% increase	1.36% increase	32	175	207	3,233	10,213	13,446

3 (a)	Whether any Statewide/ Regional Conference held during the month
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3 (b)	Number of Officers who participated in the said conference
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3 (c)	Have any targets been fixed and indicated to the participant officers, if so, what are the targets ?
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4	What is the progress made on those targets district-wise
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Supriya Bhattacharya
District Judge 05.02.16
Birbhum.